## Annexure-6

Parenteral Drugs (India) Limited

03-03-2023

1st List

Date of CIRP Order Date of initiate of CIRP 09-02-2023 13-04-2022

Name of Corporate Debtor

(Amount in₹)

Lis <b>Li</b>	t of Creditors as o st of operationa Name of authorised representative, if any	Name of work man	Details of ci	aim received Amount claimed		Details of claim Nature of claim	Whether related party?		of continge	of any mutual			Remarks, if any
\		ļ ļ	1				ļ	0.00	0.00	0.00	0.00	0.00	
		<del> </del>	0.00	0.00	0.00	0.00	<del> </del>	0.00	0.00	0.00	0.00	0.00	<del> </del>
0	0	0	0.00	0.00	0.00	0.00	<del> </del>	0.00	0.00	0.00	0.00	0.00	
0	0	0	0.00	0.00	0.00	0.00	<u> </u>	1 0.00	0.00				
0	TOTAL			3.55									

